

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
14-09-2023 AT 10:30 AM**

IA (IBC) 962/2022 & IA (IBC) 1480/2023 in Company Petition IB/157/2021
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Mr. Aeruva Naga Mallikarjuna

...Operational Creditor

VS

Icoat Projects Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1480/2023

This is an application to take on record of Preliminary Report. Learned counsel for the liquidator and liquidator in person present. Heard and report taken on record. Accordingly, this application is **allowed and disposed of.**

IA (IBC) 962/2022

Learned Counsel for the liquidator and liquidator in person present. At request of the learned counsel for the petitioner, matter adjourned as a last chance. Matter adjourned to 12.10.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)